

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.57/KB/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Biva Pyne & Ors-Vs-Camperdown Pressing Co. Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Tishnu Choudhury, Adv.*  
*Deep Nath Roy Choudhury, Adv.*  
*Sonar Sengupta, Adv.* } Petitioner  
 1. *Kuldeep Mallik Advocate*  
*Debasis Mallik Advocate.* } 1, 3, 9  
*Debasis Mallik Advocate.* } Petitioner  
*Debasis Mallik Advocate.* } 1, 3, 9

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1, 3 and 9 are present.

Ld. Counsel for the petitioner has sought leave of the Court for filing substitution application. Prayer is allowed. Substitution application will be filed within 15 days from today.

List it on 22/02/2018 for further order.

*Sd*  
(Jinan K.R.)  
Member (J)

*Sd*  
(V.P.Singh)  
Member (J)